

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 101  
CP-79/ND/2024

**IN THE MATTER OF:**  
**Mr. Neeraj Goel**

...APPLICANT

**Vs**

**M/s. Trustable Foods India Pvt. Ltd.**

...RESPONDENT

**Section**  
**U/s 241-242**

**Order delivered on 19.04.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**  
**For the Respondent**

**:**  
**:Adv. Rakesh Kumar, Adv. Preeti**  
**Kashyap, Adv. Ankit Sharma, Adv.**  
**Varun Pandit.**

**ORDER**

None appears on behalf of the Petitioner at the time of hearing of the matter. In the interest of justice, list the matter on **09.05.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**